

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Srinagar)**

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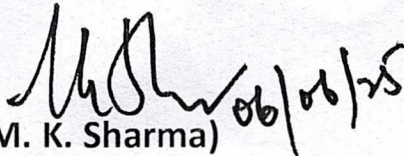
**Subject: Dis-engagement of Shri Rahul Singh Katoch, Gardener on Daily Rated Basis.**

**ORDER**

**No. 823 of 2025/RG/NG-161(DW) dated: 06-06-2025**

Shri Rahul Singh Katoch S/o Shri Ashok Singh R/o Kote Pogal Paristan, District Ramban, who was engaged as Orderly on daily rated basis, vide High Court Order No. 73 dated 18-04-2018, is hereby disengaged w.e.f., 16-05-2025 (AN).

**By Order.**

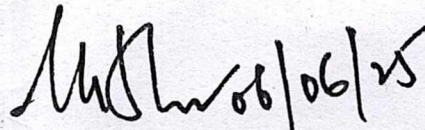
  
(M. K. Sharma)

**Registrar General (officiating)**

**No: 31117-26 of 2025/RG/NG Dated: 06-06-2025**

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice for information
2. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar
3. Registrar Judicial, High Court Wing, Jammu. This is in reference to her communication No. 1111/RJ/HCWJ/2025 dated 21-05-2025
4. Registrar Recruitment, High Court Main Wing, Srinagar
5. Director Finance, High Court of J&K and Ladakh, Srinagar  
..... for information
6. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
7. Accounts Officer, High Court Wing, Jammu for information and necessary action.
8. Chief Librarian High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
9. Shri Rahul Singh Katoch S/o Shri Ashok Singh R/o Kote Pogal Paristan, District Ramban for information.
10. Order Book.



**Registrar General (officiating)**